

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.350
ANSWERED ON 08.12.2022**

NEW POWER PROJECTS

**350. SHRI PARBATBHAI SAVABHAI PATEL:
SHRI NARANBHAI KACHHADIYA:**

**Will the Minister of POWER
be pleased to state:**

(a) the steps taken/being taken by the Government to support new power projects at Gandhinagar and other places in Gujarat to match its increasing power demands; and

(b) the status of private power projects initiated in the country during the last three years, State/UT-wise including Gujarat?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) : The steps taken by the Government to support new power projects in the country including Gujarat, to match increasing power demands are as under:

- 100% FDI through automatic route is allowed for projects of power generation (except atomic energy), transmission, distribution and trading.**
- Notification of Revised Tariff Policy on 28.01.2016 with various provisions to encourage private sector participation in generation as well as in transmission.**
- Notification of Late Payment Surcharge Rules to bring back financial viability of the power sector in the country and thereby attract investments. The Rules have not only ensured that the outstanding dues are liquidated but have also ensured that the current dues are paid in time.**
- Revamped Distribution Sector Scheme was launched in July 2021 to improve the operational efficiencies and financial sustainability of all DISCOMs/ Power Departments and is expected to spur investments in the power sector.**
- In order to promote generation from renewable sources of energy and attract investments in this sector, Inter State Transmission System (ISTS) charges for transmission of the electricity generated from solar and wind sources have been waived for projects to be commissioned by 30.06.2025. Further, ISTS charges on transmission of electricity generated from new hydro projects waived for 18 years from the date of commissioning.**

- **Green Open Access Rules, 2022** have been notified on 06.06.22 for promoting generation, purchase and consumption of green energy.
- **Setting up of Ultra Mega Renewable Energy Parks** to provide land and transmission to Renewable Energy (RE) developers for installation of RE projects at large scale.

It may be noted that against a peak demand of 215 GW, a capacity of 408.7 GW has already been installed and 25,580 MW of thermal power capacity and 76,130 MW of RE capacity is under installation. The whole country has been connected by one integrated grid which can transfer 112 GW power from one corner of the country to another.

(b) : As per information available with Central Electricity Authority, no coal based private power project has been initiated in the country during the last three years. The status of private hydro power projects initiated in the country during the last three years is given below:

(i) **Hydro Projects concurred by CEA and taken under construction:**

Sl. No.	Name of Project	State/ UT	Capacity (MW)
1	KUTEHR HEP	HIMACHAL PRADESH	240
2	PINNAPURAM PSP	ANDHRA PRADESH	1200

(ii) **Hydro Projects taken under survey and Investigation:**

Sl. No.	Name of Station	State/ UT	Capacity (MW)
Conventional Hydro Electric Stations			
1	ANJAW HEP	ARUNACHAL PRADESH	270
2	DEMWE UPPER STAGE -I	ARUNACHAL PRADESH	270
3	NIARE	ARUNACHAL PRADESH	860
Pumped Storage Power Projects			
1	SUKHPURA OFF-STREAM	RAJASTHAN	2560
2	SHAHPUR	RAJASTHAN	1800
3	MP 30 GANDHI SAGAR	MADHYA PRADESH	1440
4	SAUNDATTI	KARNATAKA	1260
5	BHAVALI	MAHARASHTRA	1500
6	KURUKUTTI	ANDHRA PRADESH	1200
7	KARRIVALASA	ANDHRA PRADESH	1000
8	GANDIKOTA	ANDHRA PRADESH	1000
9	CHITRAVATHI	ANDHRA PRADESH	500

Most of Renewable Energy projects in the country are being set up by private sector developers selected through a transparent bidding process. State-wise capacity added in RE (excluding Large Hydro) during last three years is as below:

S. No.	States/ UTs	Total Capacity Addition (MW)
1	Andhra Pradesh	1261.54
2	Arunachal Pradesh	1.65
3	Assam	89.47
4	Bihar	35.12
5	Chhattisgarh	138.31
6	Goa	16.25
7	Gujarat	7880.18
8	Haryana	723.02
9	Himachal Pradesh	141.74
10	Jammu & Kashmir	23.95
11	Jharkhand	39.27
12	Karnataka	2024.39
13	Kerala	236.49
14	Ladakh	0
14	Madhya Pradesh	839.01
15	Maharashtra	1282.39
16	Manipur	4.04
17	Meghalaya	0.3
18	Mizoram	3.17
19	Nagaland	0.2
20	Odisha	77.67
21	Punjab	341.74
22	Rajasthan	9227.89
23	Sikkim	2.8
24	Tamil Nadu	3368.12
25	Telangana	958.83
26	Tripura	6.37
27	Uttar Pradesh	1245.66
28	Uttarakhand	261.27
29	West Bengal	78.86
30	Andaman & Nicobar Islands	17.52
31	Chandigarh	19.65
32	Dadra & Nagar Haveli	0
33	Daman & Diu	26.25
34	Delhi	89.77
35	Lakshadweep	0.13
36	Puducherry	10.37
37	Others	0
	Total	30473.39
